

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

4.4.2011

OA 100/2010

Mr. Nand Kishore, counsel for applicant.
Mr. Virendra Dave, counsel for respondents.

Learned counsel for the applicant wishes to withdraw this OA with liberty to file afresh as fresh cause of action is made available to him.

As such, the OA stands dismissed as withdrawn.

Anil Kumar
(Anil Kumar)

Member (A)

K. S. Rathore

(Justice K.S.Rathore)

Member (J)

vk

copy given vide
No. 3998 u/s
21/4/11
Y